NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 17.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
299/14	8/17	Hearing	433(e)/	Gerdau Steel India Ltd. Vs Porus
			433(f)	433(f) Equipment Pvt. Ltd.

SL. NAME (IN CAPITAL)

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REPRESENTATION TO WHOM

SIGNATURE

1. How Prosad. M -s.

& PHONE NUMBER

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Counsel for petitioner is present. He is directed to comply the relevant rules and provisions of I&B Code applicable to the facts of this case. Meanwhile notice to the respondent.

List it on 13.06.2017.

MEMBER (J)

MEMBER (T)